

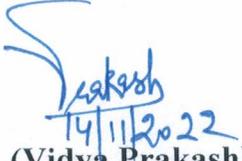
राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/16/ADMN./2016/398

Dated: 14th November, 2022

NOTICE

With the approval of the Competent Authority, last date of submission of the application in the prescribed proforma, alongwith requisite enclosures, for the post of Deputy Registrar in National Green Tribunal, SZB, Chennai on deputation basis, as invited vide advertisement No. NGT/PB/16/Admn./2016/273 dated 26.08.2022 is hereby extended upto **30.11.2022**.


14/11/2022
(Vidya Prakash)
Registrar General

Copy to :

1. PPS to Hon'ble Chairperson, NGT.
2. PA to Hon'ble Judicial and Hon'ble Expert Members.
3. Ld Registrar Generals of all the Hon'ble High Courts.
4. PA to Registrar General, NGT.
5. Office of the Controller General of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India.
6. Economic Advisor (P&L Div.), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003/ Pay & Accounts Officer, MoEF & CC, New Delhi (with a request to circulate and upload on the website and also to forward to DoPT for circulation).
7. Registrars of all Zonal Benches (Pune/ Bhopal/Kolkata/Chennai) to display on the Notice Board.
8. Assistant Registrar, NGT, PB, New Delhi.
9. AAO cum DDO, NGT.
10. Computer Section for uploading on NGT website.
11. Guard file.


14/11/2022
(Vidya Prakash)
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नई दिल्ली / New Delhi – 110001

Advertisement No. : NGT/PB/16/Admn./2016/273

Dated : 26th August, 2022

Applications are invited from willing and eligible Indian Nationals in the prescribed proforma for appointment to the under mentioned post, in the **National Green Tribunal, Southern Zone Bench, Chennai**, purely on deputation basis as per details given below :

Sl. No	Name of the Post	Place of Posting	Level in pay Matrix
I.	Deputy Registrar (One)	Chennai	Level- 12 (Rs. 78800/- to Rs. 209200/-) as per 7 th CPC

Educational & Other qualifications : Officers possessing a Bachelor's Degree in law from a recognized University and holding :

- Analogous post on regular basis in the Central Government or State Government or Courts or Tribunals;
- or
- Post in Central Government or State Government or Courts or Tribunals, with five years regular service in Pay Band – 3 i.e. Rs. 15600-39100/- with Grade Pay of Rs. 6600/-i.e. level -11 in the Pay Matrix as per 7 CPC.

Note 1: The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

(Please refer GSR 1362 (E) dt. 02.11.2017 of MoEF&CC, Govt. of India, notification which is available on the NGT's website www.greentribunal.gov.in)

GENERAL INSTRUCTIONS

1. The competent authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.
2. The general terms and conditions of deputation in terms of OM dated 17.06.2010 as amended from time to time and as notified by DoPT, Government of India, shall be followed.
3. Interested persons may submit their bio-data in the prescribed proforma (enclosed) **through proper channel** along with relevant documents towards educational qualifications, experience along with copies of **ACR's of the last 5 years**, vigilance clearance, integrity certificate etc. addressed to **"The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi - 110001** on or before **20th September, 2022**.


 26/8/2022
(Vidya Prakash)
Registrar General

To,

1. PPS to Hon'ble Chairperson, NGT.
2. PA to Hon'ble Judicial and Hon'ble Expert Members.
3. All the Ministries/ Departments of the Government of India.
4. Chief Secretaries of all the States.
5. Ld Registrar Generals of all the Hon'ble High Courts with request to kindly upload the advertisement on your website and also to circulate amongst the eligible officers.
6. Office of the Controller General of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India.
7. Economic Advisor (P&L Div.), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003/ Pay & Accounts Officer, MoEF & CC, New Delhi (with a request to circulate and upload on the website and also to forward to DoPT for circulation).
8. Ld Registrars of all Zonal Benches (Pune/Bhopal/Kolkata/Chennai) to display on the Notice Board.
9. Assistant Registrar, NGT, PB, New Delhi
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नई दिल्ली / New Delhi – 110001

APPLICATION FORM FOR ADVERTISEMENT ON DEPUTATION BASIS

- Note : (i) *The application should be forwarded through proper channel / the concerned department, with copies of the ACRs and Vigilance Clearance Certificate signed by the Competent Authority, given at the end of the application form.*
- (ii) *Incomplete, unsigned, and the application received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.*

POST APPLIED FOR..... Date of Advertisement _____

1. Name
(in block letters)

:

Recent Passport
size photo of
candidate

2. Father's Name/
Husband's Name

:

3. Category

Gen OBC SC ST

4. Postal Address

:

.....

.....

Contact No.
(Mobile & Landline)

:

5. Permanent Address

:

.....

.....

(Alternative Contact No.)

:

6. E-mail id (compulsory)

:

7. Date of Birth

:

(Age as on last date of
application)

Years

Months

Days

- 8. Present Post :
- 9. Name of the Employer / Department :
- 10. Present Pay Level :
- 11. Date of Superannuation :
- 12. **Educational Qualification:** (From Matriculation/ 10th onwards) (Enclose self attested photocopy of certificates) :

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

13 .**Professional Qualification:** (Enclose self attested photocopies)

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

**Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales*

15. In case the present employment is held on deputation, please state :

- (a) The date of initial employment :
- (b) Period of appointment with address :
.....
.....
- (c) Name of parent Office / Organisation to which belong :
.....
.....

16. Any Other information
.....
.....

DECLARATION

18. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

19. That I fulfil the requisite conditions in terms of age and other qualification for the post applied for i.e.

Date:.....

Place:.....

(Signature of the candidate)

RECOMMENDATION OF THE COMPETENT AUTHORITY

1. Certified that the particulars furnished by Shri/Smt/Kum _____ have been verified from his/her service record and found correct.
2. Attested copies of ACRs/ APARs for the past five years are annexed.
3. No vigilance case is either pending or contemplated against Shri/Smt/Kum _____.
4. His/her integrity is certified.
5. If the Officer is selected, he / she shall be relieved within 15 days of receipt of appointment letter.

Dated :

(Signature of the Competent Authority)